

IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 104

CP (IB) No. 141/Chd/Hry/2023

IN THE MATTER OF:
Madan Gopal Banga

... Petitioner-Financial Creditor

Versus

Newgen Ecotronics Pvt. Ltd.

... Respondent-Corporate Debtor

Under Section: 7, IBC 2016

Order delivered on 15.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 28.05.2024.

Sd/-

Court Officer